

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1277

ANSWERED ON:30.11.2012

UPGRADATION OF AYUSH INSTITUTIONS

Chanabasappa Shri Udasi Shivkumar;Kateel Shri Nalin Kumar;Singh Shri Murarilal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received proposals for the upgradation of AYUSH institutions, hospitals and dispensaries from various States including Chhattisgarh and Karnataka;
- (b) if so, the details thereof along with the action taken/proposed by the Government thereon during the last three years and the current year, State/UT-wise;
- (c) whether any funds have been sanctioned and released against the said proposals;
- (d) if so, the details thereof during the said period, State/UT-wise; and
- (e) if not, the reasons therefor along with the time by which remaining sanctioned funds are likely to be released to these AYUSH institutions, hospitals and dispensaries?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) to (d) Yes. Government of India received proposals under Centrally Sponsored Scheme for "Development of AYUSH Hospitals and Dispensaries" and "Development of AYUSH Institutions" from State Governments/UTs for upgradation of AYUSH hospitals/dispensaries and institutions/ colleges. The details of proposals with funds released to various States/UTs including Chhattisgarh and Karnataka for upgradation of AYUSH hospitals and dispensaries during last three years and the current year, State/UT-wise are attached as Annexure-I,II,III,IV. The details of the proposals sanctioned and funds released to various States including Chhattisgarh and Karnataka for Upgradation of AYUSH Institutions during the last three years and the current year, State/UT-wise are attached as Annexure-V,VI,VII, VIII.

Under Centrally Sponsored Schemes for Development of AYUSH Hospitals and Dispensaries and Development of AYUSH Institutions, funds could not be released to AYUSH hospitals/ dispensaries and institutions/colleges for most of the States/UTs including Chhattisgarh and Karnataka during 2012-13, due to pending Utilization Certificates (UCs) from the States/UTs in respect of Grants-in-aid released upto 2010-11. The sanction of fresh Grants-in-aid to any Hospital/Dispensary/Institution of the States/UTs depends on clearance of utilization certificates in respect of earlier grants released under the scheme.